

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, COURT – II**

**Item No. 210**  
**706/59/ND/2019**

**IN THE MATTER OF:**

**Ravi Nandan Sahaya**

... **Applicant/Petitioner**

**Versus**

**Bharat Nidhi Ltd.**

... **Respondent**

**Under Section: 59**

**Order delivered on 09.04.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

None

**ORDER**

None appeared for the R-1 & R-2. List the matter on 17<sup>th</sup> May 2021.



**(L. N. GUPTA)**  
**MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**